

(c) The following broad guidelines are kept in view for selecting feature films for import:

1. The film should provide good, healthy and wholesome entertainment to the public.
2. Films, the thematic content of which may have the effect of undermining our national institution and our value system should not be imported, even if they are otherwise of good quality and not objectionable from the Censor's point of view.
3. The films imported should be of high quality both technically and in terms of the cinematic art.
4. They should not depict violence, nudity or sex
5. They should contribute to the healthy development of the public taste and the promotion of goodwill and harmony among all sections of the people and among peoples of different countries.

12 00 hrs.

PAPERS LAID ON THE TABLE

CERTIFIED ACCOUNTS OF NATIONAL CO-OPERATIVE DEVELOPMENT CORPORATION, NEW DELHI AND 1973-74 WITH AUDIT REPORT AND REVIEW AND ANNUAL REPORT OF HINDUSTAN MACHINE TOOLS LTD, BANGALORE FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): I beg to lay on the Table—

(1) A copy of the Certified Accounts (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1973-74 together with the Audit Report

thereon, under sub-section (4) of section 17 of the National Cooperative Development Corporation Act, 1962. [Placed in Library. See No. LT-10511/76].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore, for the year 1974-75
- (ii) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No. LT-10512/76].

TWENTY-FIFTH REPORT OF UPSC FOR 1974-75 AND STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA) I beg to lay on the Table—

(1) A copy of the Twenty-fifth Report (Hindi and English versions) of the Union Public Service Commission for the period 1st April, 1974 to 31st March, 1975, under article 323(1) of the Constitution

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-10513/76].

ANNUAL REPORT OF PRAGA TOOLS LTD., SECUNDERABAD FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Praga